

MEWAT ZINC LIMITED

(CIN: L27204DL1991PLC046120) ("MZL" /TARGET COMPANY"/"TC")

Registered Office: 1/24, Bansli House, Asaf Ali Road, New Delhi, Delhi, 110002

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This Advertisement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Gopal Zanwar (Acquirer-1), Mr. Kiran Shamsundar Zanwar (Acquirer-2) and Mr. Mayur Shrikant Zanwar (Acquirer-3) pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") in respect of Open Offer ("Offer") for the acquisition up to 10,14,770 Equity Shares of Rs. 10/- each representing 25.37% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions) and Navshakti - Marathi Daily (Mumbai edition) on 14th February, 2022.

- The Offer Price is Rs. 10/- (Rupees Ten Only) per equity share payable in cash ("Offer Price").
- Committee of Independent Directors ("IDC") of the Target Company are of the opinion that the Offer Price of Rs. 10/- (Rupees Ten Only) offered by the Acquirers are in accordance with the relevant regulations prescribed in the Takeover Code and prima facie appear to be justified. The recommendation of IDC was published in the aforementioned newspapers on 06th April, 2022.
- There has been no competitive bid to this Offer.
- The completion of dispatch of The Letter of Offer ("LOF") to all the Public Shareholders of Target Company was completed on 02nd April, 2022.
- Please note that a copy of the LOF is also available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in and also on the website of Manager to the Offer, www.navigantcorp.com and shareholders can also apply on plain paper as per below details:
Eligible Person(s) may participate in the Offer by approaching their respective Broker/Selling Broker and tender Shares in the Open Offer as per the procedure along with other details.
- In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 17th February, 2022. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. SEBI/HO/CFD/DCR2/P/OW/12348/2022 dated 24th March, 2022 which have been incorporated in the LOF.
- Any other material changes from the date of PA: Nil**
- Schedule of Activities:**

ACTIVITY	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	07.02.2022	Monday	07.02.2022	Monday
Publication of Detailed Public Statement in newspapers	14.02.2022	Monday	14.02.2022	Monday
Submission of Detailed Public Statement to BSE, CSE, Target Company & SEBI	14.02.2022	Monday	14.02.2022	Monday
Last date of filing draft letter of offer with SEBI	21.02.2022	Monday	17.02.2022	Thursday
Last date for a Competing offer	08.03.2022	Tuesday	08.03.2022	Tuesday
Receipt of comments from SEBI on draft letter of offer	15.03.2022	Tuesday	24.03.2022	Thursday
Identified date*	17.03.2022	Thursday	25.03.2022	Friday
Date by which letter of offer be dispatched to the shareholders	25.03.2022	Friday	04.04.2022	Monday
Last date for revising the Offer Price	31.03.2022	Thursday	07.04.2022	Thursday
Comments from Committee of Independent Directors of Target Company	30.03.2022	Wednesday	06.04.2022	Wednesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchanges and Target Company	31.03.2022	Thursday	07.04.2022	Thursday
Date of Opening of the Offer	01.04.2022	Friday	08.04.2022	Friday
Date of Closure of the Offer	18.04.2022	Monday	25.04.2022	Monday
Payment of consideration for the acquired shares	02.05.2022	Monday	10.05.2022	Tuesday
Final report from Merchant Banker	10.05.2022	Tuesday	18.05.2022	Wednesday

*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirers and Sellers) are eligible to participate in the Offer any time before the closure of the Offer.

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS MR. GOPAL ZANWAR, MR. KIRAN SHAMSUNDAR ZANWAR AND MR. MAYUR SHRIKANT ZANWAR

**Navigant****NAVIGANT CORPORATE ADVISORS LIMITED**

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Place: Mumbai
Date: 06.04.2022